### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

#### LOK SABHA UNSTARRED QUESTION NO.2986 TO BE ANSWERED ON 12.03.2021

# TAKE HOME RATION

# 2986. SHRI SUSHIL KUMAR SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Ministry has recently issued final Integrated Child Development Scheme (ICDS) guidelines in relation to promotion & procurement of Take Home Ration (THR) as supplementary nutrition under Anganwadi Scheme;
- (b) if so, the details thereof;
- (c) whether States/UTs are mandated to strictly comply with the requirements of "Revised Nutrition & Feeding Norms for Supplementary Nutrition in ICDS" issued by the Ministry on 24.02.09 as well as the new guidelines issued on 13.1.2021;
- (d) if so, the action taken by the Government against defaulting States;
- (e) whether the States/UTs are free to provide raw/dry ration to the beneficiaries as THR under the scheme and if so, the details thereof; and
- (f) the steps being taken by the Government to ensure proper utilisation of funds?

#### ANSWER

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) In order to ensure that entitlements reach the intended beneficiaries under the Supplementary Programme (SNP) of Anganwadi Services in a time-bound manner as per quality and nutritional standards for the achievement of nutritional goals, streamlined guidelines have been issued on 13.01.2021. This provides for quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts and data management and monitoring through 'Poshan Tracker' for transparency, efficiency and accountability in delivery of Supplementary Nutrition. The States/UT have been advised to adhere to the guidelines scrupulously.

(e) & (f) States/UTs have been advised that Take-Home-Ration is not raw ration and/or dry ration and have also been asked to introduce transparent processes for procurement and ensure that THR conforms to technical and nutritional standards set by Govt. Through sustained interactions with States including in recent review meetings, implementation related issues such as utilization of funds and need for timely submission of Utilization Certificates (UCs)/Statement of Expenditure (SoEs), etc. have been emphasized.